

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

/0

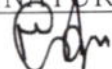
T.C.P No. 445/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Sanjeev Gupta
V/s.
Chaubey Realities Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Manoj G. Agre	Adv. for Petitioner	

ORDER

TCP No. 445/I&BP/NCLT/MB/MAH/2017

Petitioner Counsel reporting that proof of service has not been effected
against Corporate Debtor, list this matter for hearing on 31.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)